

(b) Yes, Sir. An office of the Senior Liaison Officer of Coffee Board is located at Koraput.

(c) Coffee Board provides funds under Loan and Subsidy Schemes for coffee development on an all India basis. Individual growers as well as State Government agencies engaged in coffee plantation in Orissa can avail of these facilities to the extent of the work undertaken. In addition, Coffee Board has set apart Rs. 2.50 lakhs to meet administrative expenditure of the Board in Orissa for the year 1985-86. It is reported that the State Government of Orissa has provided Rs. 11.72 lakhs for coffee for the year 1985-86.

Problems Faced by Workers of K.G.F. Mine

1626: SHRI NARSINGRAO SUKYAVANSI: Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the efforts made to solve the various problems faced by 30,000 workers of Kolar Gold Fields Mine so far;

(b) the problems which could not be solved as yet and the reasons therefor?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE): (a) and (b) The main problems faced by the 13,000 (approximately) workers of K.G.F. Mines relate to housing and future employment. Efforts are still on, to solve these problems of the workers within the constraints of dwindling finances of the Company which has been making losses increasingly over the years (Rs. 10.66 crores in 1984-85) with falling grades of ore, depletion of ore reserves, rising costs of production and heavy overheads.

Loss Suffered by Bhilai Steel Plant Due to Theft and Pilferage

1627. SHRI PRAKASH CHANDRA: Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the loss suffered by Bhilai Steel Plant due to theft and pilferage during

the last three years with year-wise break-up;

(b) the quantity recovered and the number of cases instituted;

(c) the number of employees and officers involved in this malpractice and the case;

(d) whether the loss due to theft and pilferage is on the increase or decrease; and

(e) the steps taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) to (d) The information is furnished as under :

(i) Loss suffered by Bhilai Steel Plant due to theft and pilferage during the last three years:—

Year	Value of theft and pilferage (Rs./lakhs)
1982-83	8.72
1983-84	1.94
1984-85	1.83

(ii) Quantity recovered and number of cases instituted :—

Year	Value recovered (Rs./lakhs)	Number of cases instituted
1982-83	8.43	80
1983-84	1.18	86
1984-85	1.81	85

(iii) Number of employees and officers involved :—

Year	Number of employees involved	Number of cases instituted
1982-83	11*	10
1983-84	13	12
1984-85	7	6

*including one Executive.

It will be seen from the above that the loss due to theft and pilferage has decreased substantially.

(e) In order to prevent theft in the plant, the following measures have been taken:—

- (i) C.I.S.F. personnel are deployed at all strategic points of entry and exit and day and night patrolling is organised;
- (ii) Better lighting arrangements are being made along the perimeter wall, these are being repaired whether necessary and action is under way to provide barbed wire fencing, wherever necessary;
- (iii) Costly items are kept in closed sheds and almira, under lock and key;
- (iv) Regular liaison is maintained with the Police for close watch on criminals' activities. Periodical meetings between C.I.S.F. and Police are held to discuss the problem of crime and criminals in the area and for determining the strategy to meet the challenge of anti-social elements. Joint police patrolling has also been introduced in the township of the area;
- (v) Admittance passes are strictly checked to avoid unauthorised entry;
- (vi) 20 metal detectors have been purchased for use by the security staff at the gates.

Incentives Given to States for Promotion of Small Saving Deposits

1628. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) the incentives given to the States for the promotion of "Small Savings Deposits" in the post offices and the banks;

(b) whether any prizes are also given to the Districts and the States for getting first, second and third position in this regard and the details thereof and whether any targets are also fixed annually for each State/District;

(c) whether the scheme would be further decentralised to the Block level;

(d) if so, the likely date by which it would be done; and

(e) the targets for various States/Districts during each of the past three years and current financial year and names of prize winners?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Two-thirds of the net Small Savings collections in a State are released as a long term loan to that State. The period of repayment of the loan is 25 years including an initial moratorium of 5 years. In addition, where the ratio of net collections to the gross collections in a State is higher than the All India average of net to gross ratio, loan at the rate of $2\frac{1}{2}\%$ of the net collections for every 5% increase of the State's percentage of net to gross collections over the All India percentage, is also given.

(b) to (e) No prizes are given to the Districts and the States by the Central Government. No targets are fixed by Central Government for any State/District or Block.

Banking Facilities in Rural Areas

1629. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) whether Government have been making efforts to provide adequate banking facilities in the rural area;

(b) if so, the number of branches of various commercial banks opened in rural areas in last three years (State-wise); and

(c) how many branches of various commercial banks have been opened in